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C.A.No. 3984 OF 2004

ITEM No.MM-4

Court No. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 2 of 2004 in
Civil Appeal Nos. 3984 & 3985 of 2004

Madan Lal Bora Appellant (s)

VERSUS

Ratni Devi & Ors. Respondent (s)

(for directions)

Date : 30/09/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant (s)Mr. Shiv Sagar Tiwari, Adv.

For Respondent (s)Ms. Pratibha Jain, Adv.(NP)

UPON being mentioned by the counsel the Court made the following
O R D E R

Taken on board.

The time for depositing the amount of costs is extended by two weeks from today.

I.As. stand disposed of.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER